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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 03.10.2017.

PRESENT: Hon'ble Member(J) **Shri Ratakonda Murali**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 274/16	TP 118/17	Hearing	433(e)/ 433(f)	Fedex Express Transportation & Supply Chain Services(India) Pvt. Ltd., Vs Pickthemup Technologies Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Rajkumar MD 9620212325	Petitioner	

Counsel for petitioner is present. None appeared for respondents. Counsel reported that demand notice was also served on the respondent. He requested the Tribunal to order notice to the respondent. Issue notice to the Respondent. Registry to prepare notice and counsel for petitioner to collect the notice from the Registry and serve on the respondent.

List it on 26.10.2017.


MEMBER (J)